

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:709

ANSWERED ON:25.02.2011

AVAILABILITY OF COINS

Sugavanam Shri E.G.;Viswanathan Shri P.

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the Government has any proposal to do away with the production of some smaller denomination coins and to reshape some of them;
- (b) if so, the details thereof and time for implementation of the same alongwith the reasons therefor;
- (c) whether any problem has been experienced in the process;
- (d) if so, the details thereof and the reaction of the Government thereto;
- (e) whether it is proposed to make easy availability of new coins/currency notes in all major nationalized banks in the country besides RBI; and
- (f) if so, the details thereof?

**Answer**

MINISTER OF THE STATE IN MINISTRY OF FINANCE {SHRI NAMO NARAIN MEENA}

(a) to (d): Yes, Sir.

In exercise of section 15 A of the Coinage Act, 1906, the Government has decided to call in from circulation the coins of the denomination of 25 paise and below. These coins will cease to be legal tender after 30.06.2011. There is no proposal to reshape the coins, the coins will remain in circular shape.

(e) & (f): The Reserve Bank of India (RBI) has informed that a system is already in place to ensure easy availability of coins/currency notes in all major nationalized banks in the country besides RBI.